

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/370/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : GTN ENTERPRISES LTD  
**NAME OF THE RESPONDENT(S)** : GOLD KING TEX INDIA PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Petitioner	

**ORDER**

Counsel for petitioner present and sought permission to file the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016 today. In view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the plea of the petitioner is rejected and the matter stands abated.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)